## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA STARRED QUESTION NO. 328 TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2020

#### **CONSTRUCTION OF GODOWNS UNDER PPP MODE**

### \*328. SHRI CHANDRA SEKHAR BELLANA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of warehouses and godowns constructed under Public Private Partnership during the last two years, State-wise;
- (b) whether the Government plans to develop any new warehouses/godowns in Andhra Pradesh during the next financial year; and
- (c) if so, the details thereof?

# A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. \*328 DUE FOR ANSWER ON 17.03.2020 IN THE LOK SABHA.

(a) to (c): During the last 2 years i.e. 2017-18, 2018-19 and in the current year (up to 31.01.2020) a total of 59 godowns/warehouses and silos (56 godowns and 3 silos) have been created in Public Private Partnership (PPP) mode for storage of foodgrains for Central Pool Stock. The year-wise and State-wise details are at Annexure-I.

Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements following schemes under PPP mode for creation of storage facilities for Central Pool Stocks in the country:-

## (i) Private Entrepreneurs Guarantee (PEG) Scheme

Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI). No funds are allocated by Government and full investment is done by the private parties/CWC/State Agencies. After taking over of the storage facility by FCI, storage charges are paid for the guaranteed period of 9/10 years.

### (ii) Construction of Steel Silos

Government of India has approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains.

As against the assessed storage requirement of 6.24 Lakh Metric Tonnes (LMT) for Andhra Pradesh (4 months' requirement under Targeted Public Distribution System) the total storage capacity available in the State is 22.51 LMT. As such there is sufficient capacity for storage of Central Pool stock of foodgrains in the State.

As on 31.01.2020, a storage capacity of 1.13 LMT has been sanctioned/allotted in Andhra Pradesh under PEG Scheme. Against this, a capacity of 0.88 LMT has already been completed.

The status of storage requirements and capacity in Andhra Pradesh is at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO.328 FOR ANSWER ON 17.03.2020 IN THE LOK SABHA.

The year-wise and State-wise details of godowns/warehouses and silos created in Public Private Partnership (PPP) mode for storage of foodgrains for Central Pool Stock during the last 2 years i.e. 2017-18, 2018-19 and current year (up to 31.01.2020):

SI. No.	State	2017-18	2018-19	2019-20 (as on 31.01.2020)	Tota
1	Bihar	4	-1	0	Ę
2	Haryana	0	0	3	3
3	Himachal Pradesh	0	0	2	2
4	Jammu & Kashmir	1	1	1	3
5	Jharkhand	5	4	1	10
6	Madhya Pradesh	5	3	0	8
7	Odisha	4	4	0	8
8	Punjab	1	1	1	3 (silos
9	Rajasthan	1	0	0	1
10	Tamil Nadu	3	0	0	3
11	Telangana	0	0	1	1
12	Uttar Pradesh	6	0	0	6
13	Uttarakhand	1	0	0	1
14	West Bengal	2	2	0	4
15	Assam	1	0	0	1
	Total	34	16	9	59

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO.328 FOR ANSWER ON 17.03.2020 IN THE LOK SABHA.

Total Allocation (rice+wheat) in 2018-19 (TPDS) for Andhra Pradesh = 18.72 LMT

Requirement of Storage Capacity (4 months' allocation) = 6.24 LMT Storage capacity with FCI and State Agencies (as on 31.01.2020):

(fig. in LMT)

	Туре	Owned	Hired	Total	
FCI	Covered	7.36	5.28	12.64	
	Cover and Plinth (CAP)	1.60	0.00	1.60	
	Total	8.96	5.28	14.24	
State	Covered	8.27		-	
Agencies	CAP	-	•	-	
	Total	8.27	-	8.27	
	Grand Total	17.23	5.28	22.51*	

<sup>\*</sup>Total covered capacity = 20.91 LMT and CAP = 1.60 LMT

## **Capacity Augmentation:**

### **PEG Scheme**

(as on 31.01.2020) (fig. in LMT)

SL	Agency	Capacity Planned	Sanction ed Capacity	Capacity construct ed	Capacity taken over	Capacity under construct ion
1	cwc	1.13	0	0	0	-
2	swc	3	0.36	0.36	0.36	-
3	Private Investors		0.77	0.52	0.52	0.25
	Total		1.13	0.88	0.88	0.25

## **Detailed location wise status under PEG Scheme:**

S. No.	Centre	Name of Agency	Capacity for which tenders sanction ed (MT)	Date of award of contract	Capacity completed / taken over (MT)	Remarks/ Date of taking over	Capacity under constructi on (MT)
1	Amadalava lasa	Andhra Pradesh State Warehous ing Corporati on (APSWC)	20,000	21.05.2009	20000	As PEG Guarantee period expired on 20-05-2016, being used by FCI on Annual Guarantee Basis	Not Applicable (N.A.)
2	Biccavolu	Private (Pvt.) Investors	30,000	29.12.2010	30000	Subjudice	N.A.
3	Bobbili	Pvt.	6,000	29.12.2010	6000	13.02.2013	N.A.
4	Chirala	APSWC	5,800	27.08.2010	5800	25.02.2012	N.A.
5	Dwarapudi	APSWC	5,000	27.08.2010	5000	04.01.2012	N.A.

6	Palakole	Pvt. Investors	25,000	29.07.2010		Godown is not complete. High Level Committee (HLC) in its 48th Meeting dated 09.11.2016 has directed State Level Committee (SLC) to take over the godown on Actual Utilization Basis.	25,000
7	Palakole	APSWC	5,000	29.07.2010	5,000	23.01.2014	N.A.
8	Tekkali	Pvt. Investors	16,000	31.12.2011	16,000	04.04.2014	N.A.
		Total	1,12,800		87,800		25,000

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